IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 132
217/241-242/PB/2018

IN THE MATTER OF:

Sanjay Aggarwal .... Applicant/petitioner
Vs.
M/s. Celebration City Projects Pvt. Ltd. .... Respondent

Order under Section 241-242

Order delivered on 10.06.2019

Coram:
DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:
For the Petitioner -

ORDER

For order see, C.P. No. (IB)-740(PB)/2018.

10.06.2019
Ritu Sharma